

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**IA No. 391 of 2012 in**  
**DFR No.1991 of 2012**

**Dated : 26<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Association of Classified &**  
**Approved Hotel of Kerala** ... Appellant(s)  
**Versus**  
**Kerala State Electricity Regulatory**  
**Commission & Anr.** ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Biji Mathew**

**ORDER**

**IA No. 391 of 2012**  
**(Appl. for condonation of delay)**

Issue notice to the Respondents. Dasti service is permitted.

Registry is also directed to issue notice to the Respondents.

Post the matter on **19.12.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**